

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **21.01.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
02.00 PM

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 22/2025 For Stay IA No. 102/2025 For Condone Delay IA No. 103/2025	C.S Hari Kumar Vs Sovereign Developers and Infrastructure Ltd. Rep by its RP, V Balakrishnan	Mr. Sai Srujan Tayi	
2.	Comp App (AT) (CH) (Ins) No. 23/2025 For Stay IA No. 105/2025	The Regional PF Commissioner Employees' Provident Fund Organisation Vs Mahalingam Sureshkumar, Liquidator of Easun Reyrolle Ltd. & Anr.	Mr. PK Panneer Selvam	
3.	Comp App (AT) (CH) (Ins) No. 14/2025 For Stay IA No. 72/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ind Tob International Pvt. Ltd.	Mr. M Maharshi Viswaraj	
4.	Comp App (AT) (CH) (Ins) No. 16/2025 For Stay IA No. 79/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ethnic Tobacco Ltd.	Mr. M Maharshi Viswaraj	
5.	Comp App (AT) (CH) (Ins) No.426/2024	Omkara Assets Reconstruction Pvt. Ltd. Vs Mantharasalam Palanisamy & Anr.	Mr. T Ravichandran	
6.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt. Ltd. Vs Mantharasalam Palanisamy & Anr.	Mr. T Ravichandran	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Lakshmi Satish Kumar	Mr. SK Srinivasan	Mr. Bandaru S Prasant
8.	IA No. 1160/2024 (For Condone Delay) In Comp App (AT) (CH) No. 79/2024	Koneru Gandhi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors.	Mr. Y Suryanarayana	
9.	IA No. 1262/2024 (For Condone Delay) In Comp App (AT) (CH) No. 83/2024 For Exemption IA No. 1263/2024 For Stay IA No. 1264/2024	Venkata Shiva Prasad Devulapalli & Anr. Vs M Chandra Sekhar Rao & 14 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain- R1-R11
10.	IA No. 1291/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 471/2024 For Stay IA No. 1290/2024	Davidroots LLP Vs Phoenix ARC Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Ravi	Ms. Abitha Banu- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No. 586/2022	Vishnuvallah Infra Pvt. Ltd. Vs IVRCL Limited & Anr.	Ms. AVS Laxmi	Mr. K Ravindranath
12.	Comp App (AT) (CH) (Ins) No.237/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	Mr. Aditya Parolia	Mr. Uday Shankar RM
13.	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors.	Mr. K Gaurav Kumar, CS	Ms. I. Kalavani, PCS R1-R3
14.	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No. 583/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	Mr. Shashank Agarwal

15.	Comp App (AT) (CH) (Ins) No. 272/2024 For Exemption IA No. 729/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr. WITH	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
16.	Comp App (AT) (CH) (Ins) No. 273/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr.	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
17.	Comp App (AT) (CH) (Ins) No. 269/2024	Sivarama Prasad Bhamidi, Liquidator, Parikh Fabrics Pvt. Ltd. Vs B. Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt. Ltd. & Anr.	Mr. P Elayaraj Kumar	Mr. Sathish Kumar
18.	Comp App (AT) (CH) (Ins) No. 302/2024	Sivarama Prasad Bhamidi, Liquidator of Parikh Fabrics Pvt. Ltd. Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt. Ltd. & Anr.	Mr. P Elayarajkumar	Mr. Sathish Kumar
19.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt. Ltd	Mr. B Vijay	
20.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Limited Vs Rajendran P R & Anr.	Mr. VV Sivakumar	Mr. Pranav Charan- R1 Mr. Avinash Krishnan Ravi- R2
21.	Comp App (AT) (CH) (Ins) No. 435/2024	Trammo DMCC Vs Nagarjuna Fertilizers and Chemicals Ltd.	Mr. R Bharadwaja Rama Subramaniam	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	Ms. Geethika MA	Dr. Vandana PL

23.	TA (AT) No. 273/2021 (CA (AT) No.49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar Vs American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshini Banerjee	Mr. KK Vigneshwar R1
24.	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar, PCS	Mr.Ramasubramaniam Raja- R1 Mr. J Manivannan R2
25.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs Amit Chandrakant Vaishnav & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar, PCS- R1 Mr.Ramasubramaniam Raja R2
26.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr	Mr. Rama Subramaniam Raja	Mr. K Gaurav Kumar, PCS- R1 Mr. AS Arvind
27.	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erst. Managing Director, India Tech Ltd. & 2 Ors. Vs Sasitharan Ramaswamy, Liquidator of India Techs Ltd.	Dr. KS Ravichandran, PCS Ms. Manjula Devi	Mr.R Imayavaramban
28.	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
29.	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
30.	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 2 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
31.	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd.	Mr. M Sameer Hussain	Mr. TVS Kumar
32.	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10

33.	Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla- R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
34.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla- R6 Mr.Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10
35.	Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. Surya Teja SS Nalla	Mr.AR Ramanathan R1 Mr. Bhagavat Krishnan- R3, R5 & R6 Mr. Ashwin Shanbhag- R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10
36.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla- R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan R5 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
37.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors.	Mr. C Vigneswaran	
38.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
39.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nanadamuri Meenalatha, Erst. Director of Vantage Spinners Pvt. Ltd. Vs The Cotton Corporation of India Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan- R1
40.	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Rep by its Liquidator, Sutanu Sinha Vs Hindustan Copper Ltd.	Mr. K Ravindranath	Mr. Antony R Julian

41.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Supriya Kumar Liquidator of Gemini Arts Pvt. Ltd. Vs K Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
42.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
43.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt. Ltd. & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
44.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar Liquidator of Green Gardens Pvt. Ltd. & 4 Ors. WITH	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
45.	IA No. 533/2024 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No.521/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms.R. Sowmya R2- R4
46.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd. & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
47.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
48.	IA No. 532/2024 (For Additional Docs) in Comp App (AT) (CH) (Ins) No.278/2022	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd.& Anr. WITH	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
49.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

50.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023	Vanbey Holdings Pvt. Ltd. Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
51.	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr. WITH	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
52.	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
53.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr.	Mr. M Ramu	Mr. Sharad Sanghi R1
54.	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr	Mr. Arjun Suresh	Mr. K Bhaskar- R1 Ms. Sarvani Desiraju R2
55.	Comp App (AT) (CH) (Ins) No. 281/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Anuradha Bisani, Liquidator of Lanco Infotech Ltd	Mr. ST Raja	Ms. Anuradha Bisani
56.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr WITH	Mr. VV Sivakumar	Mr. Pranav Charan R1 Mr. Krishnamohan K R2
57.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Mr. Kakanatil Abdul Rahiman Siraj Mather WITH	Mr. VV Sivakumar	
58.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Mr. Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
59.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd. WITH	Mr. Vinod PV	Mr. Saurabh Nikalje

60.	Comp App (AT) (CH) (Ins) No. 420/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Kakkanattil Ibrahimkutty Mohamed Raffi Mather	Mr. Angad Varma	
61.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
62.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in